

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:4043  
ANSWERED ON:06.08.2014  
EMISSION NORMS  
Nayak Shri B.V.

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) whether the categories for emission norms have been devised by the Government;
- (b) if so, the details thereof and the companies/industries that are supposed to disclose data related to carbon emission;
- (c) the number of companies that have disclosed the data related to carbon emission; and
- (d) the steps taken to keep tabs on emissions by these companies?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a) The emission standards/norms for various category of industries, boilers, gensets, etc., have been notified under the Environment (Protection) Act 1986 which are enforced by concerned state pollution control board under the provision of Air (Prevention and Control of Pollution) Act, 1981. These standards do not include norms for Carbon Dioxide which is an end product while burning fossil fuel.
- (b) to (d) Question does not arise.